

1	2	3
19.	Patan	10
20.	Porbandar	08
21.	Rajkot	41
22.	Sabarkantha	11
23.	Surat	62
24.	Surendranagar	15
25.	Tapi	05
26.	Vadodara	42
27.	Valsad	17
TOTAL :		558

Losses incurred by IOC

2293. SHRIMATI SHOBHANA BHARTIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian Oil Corporation (IOC) has reported a record loss of ` 7,486 crores for the quarter June-September, 2011;

(b) if so, the reasons therefor;

(c) whether Government is in a position to import crude oil for the coming months in face of this loss; and

(d) if so, how Government proposes to deal with the same?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. The reasons for the loss are unmet/continued under-recoveries, foreign exchange fluctuation loss and higher interest burden.

(c) and (d) The public sector oil marketing companies (OMCs) *i.e.* Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) are importing crude and processing it into products. They are selling Diesel, public distribution system (PDS) Kerosene oil and Domestic Liquefied Petroleum Gas (LPG) below their desired retail selling price and are incurring under-recovery on the sale of these petroleum products. To compensate these under-recoveries and protect the financial health of OMCs, the Government is following a burden sharing mechanism under which the

public sector upstream oil companies have contributed ` 21,633 crores and Government has confirmed budgetary support of ` 30,000 crore to the OMCs during the first half of the financial year 2011-12.

Measures to increase production of gas and oil

†2294. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the steps taken by the Ministry till date to increase the production of gas and crude oil in the country; and

(b) the details of the estimated quantity and the names of regions in Gujarat where gas and crude oil is likely to be found and the necessary steps being taken to increase its production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Several measures have been taken by the Government to accelerate the production of gas and crude oil in the country, which includes the following:—

- (i) Carving out more and more areas for exploration for offer under various rounds of New Exploration Licensing Policy (NELP).
- (ii) Offering of exploration blocks under and Coal Bed Methane (CBM) Policy.
- (iii) Use of stimulation techniques for increasing production from existing fields.
- (iv) Application of Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.

(b) There are no direct methods to estimate the quantity and names of regions where gas and crude oil is likely to be found. However, Oil and Natural Gas Corporation Ltd. (ONGC) has assessed that the resource potential of the Cambay and Kutch onland basins in Gujarat are 2050 Million Metric Tonnes (MMT) and 210 MMT respectively.

Beneficiaries of subsidies to petroleum sector

2295. SHRIMATI T. RATNA BAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether according to the International Energy Agency (IEA), in 2008 India spent approximately US \$40 billion on subsidies to the petroleum sector;

(b) if so, the details thereof in the Eleventh Plan, year-wise;

(c) the real beneficiaries in each State, including Andhra Pradesh; and

†Original notice of the question was received in Hindi.